

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**SPECIAL BENCH**

**(IB)-397(PB)/2018**

**IN THE MATTER OF:**

Bank of India ..... Applicant/petitioner  
Vs.  
Basic India Ltd. .... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 17.04.2018**

**Coram:**

**Dr. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant/petitioner: Mr. H.P. Bhardwaj, Advocate

**ORDER**

Learned Counsel for the applicant seeks permission to file statement of accounts bringing the latest position on record and also directed to file affidavit of service.

List the matter on 7<sup>th</sup> May, 2018.

Sd/—

**(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)**

Sd/—

**(Dr. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

17.04.2018  
V.Sethi